

**THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO):** (a) No, Sir. During the last six months, out of 114 ships that visited the Port only 7 had to wait for over ten days due to bunching of ships in Major Ports consequent on the Suez crisis. The average period of detention per ship during the period 1st June to 8th November works out at 2.8 days.

(b) No ship which visited the port since June 1967 took as many as 20 days to discharge her cargo. The average period taken works out at 6 days.

(c) Normally, ships prefer to discharge cargo from alongside berths, even though they have to wait for a few days rather than to discharge in lighters.

(d) No, Sir.

(e) Does not arise. Steps, however, are being taken to improve the working of the Port.

**PLAN ALLOCATIONS FOR EDUCATION IN FOURTH PLAN**

\*189. **SHRI D. C. SHARMA:** Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that more amount will be allocated for education during the Fourth Plan period;

(b) if so, whether a detailed plan has been chalked out to implement this decision; and

(c) whether a team of experts is proposed to be appointed to advise the Planning Commission in this regard?

**THE MINISTER OF EDUCATION (DR. TRIGUNA SEN):** (a) to (c). The entire question of the Fourth Five Year Plan is now under the consideration of the Planning Commission and the National Development Council.

**BORDER DISPUTES BETWEEN STATES**

\*192. **SHRI S. M. BANERJEE:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any new formula has been evolved to resolve the border disputes between the States;

(b) if so, the broad features of the formula; and

(c) whether the States have accepted it?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):** (a) Boundary disputes between States should normally be settled by mutual negotiations and agreement. The forum of the Zonal Councils is also available for discussing and making recommendations on matters concerning boundary disputes. When necessary, Commissions or Committees have been appointed in the past to deal with specific inter-State disputes having regard to the nature and requirements of each case. No new formula has been evolved to resolve border disputes between States.

(b) and (c). Do not arise.

**INTERNATIONAL TOURIST YEAR**

\*193. **SHRI JAGANNATH RAO JOSHI:**

**SHRI SHRI CHAND GOEL:**  
**SHRI CHENGALRAYA NAIDU:**  
**SHRI SHARDA NAND:**  
**SHRI A. B. VAJPAYEE:**  
**SHRI MARANDI:**  
**SHRI N. S. SHARMA:**  
**SHRI M. SUDARSANAM:**  
**SHRI KANWAR LAL GUPTA:**  
**SHRI D. C. SHARMA:**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that during the International Tourist Year, the traffic in India has not been encouraging;

(b) if so, the reasons therefor;

(c) the total foreign exchange earned during the International Tourist Year; and

(d) the steps taken to increase the tourist traffic to India?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** (a) No, Sir. The total number of tourists who visited India during the first six months of the International Tourist